

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 129  
**(CAA)-09(PB)/2019**

**IN THE MATTER OF:**

Shree Krishna Finbiz Pvt. Ltd.  
With Gupta Jewellers Pvt. Ltd.  
**Under Section 230-232.**

.... Applicant/petitioner

**Order delivered on 23.08.2019**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/petitioner: Mr. Mukesh Sukhija, Mr. Aabhash Singh, Adv.  
Mr. Deepak Anand, Adv.  
For the IT Dept. Mr. Ayush Beotra, Adv. for OL  
Ms. Sonam Sharma, CP for RD(NR)

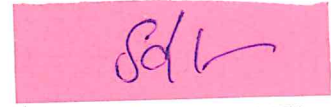
**ORDER**

On various orders, it has been recorded that the report by Income Tax Department has been filed but the same is not on record. Let, the same be filed by the Income Tax Department or by the counsel for the petitioner.

List on 27.08.2019.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**